

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.162 of 2020

IN THE MATTER OF:

M/s Arihant Unitech Realty Projects Ltd.

...Appellant

Vs.

....Nil

...Respondent

Present:

For Appellant:

Mr. Shivam Narang, Advocate.

ORDER

(Through Virtual Mode)

03.11.2020: Heard the Learned Counsel for the Appellant. '**Judgement is Reserved**'.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/kam